NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.30/ BB/ 2017	-	For filing report of OL/ROC/RD	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another Vs	

	SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENT	TATION TO WHOM	SIGNATURE
<i>[]</i>		Advocate	tor Petiti	ioner - XI	
<i>l</i> /			tor Petiti	ree J.	
2)		VEN KAT	ESHAIAH	OL	2500 Wm
3)		Prima	Hatti	Roc	PMZ-
			OR	<u>D E R</u>	8-11-17

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD stated that, reports of ROC & RD are filed in the registry. Registry to verify and put up in the file. Assistant from O.L office requested time to file O.L report. List it on 27/11/2017.

Member (T)

Member (J)